

1	2	3	4	5	6	7	8	9
2003	Jharkhand	0	0	0	0	0	5	0
2004	Jharkhand	0	0	0	0	0	9	0
2005	Rajasthan	0	0	30	0	0	0	0
	Karnataka	0	0	0	3	0	0	0
2006	-	0	0	0	0	0	0	0
2007	-	0	0	0	0	0	0	0
2008	Karnataka	0	0	0	3	0	0	0
2009	-	0	0	0	0	0	0	0
2010	-	0	0	0	0	0	0	0
2011	Odisha	0	0	0	0	1	0	0
TOTAL		55	3	34	6	2	22	1

Statement - IV

Number of Medical Examinations Conducted by Coal & Non-coal Mines during 2008-10

Year	Coal		Non-Coal	
	No. of companies	No. of persons examined	No. of companies	No. of persons examined
2008	7	90411	79	45805
2009	9	82619	78	29543
2010	12	140625	65	17517

Skill Development Mission

1671. SHRI SHYAMAL CHAKRABORTY : Will the Minister of LABOUR & EMPLOYMENT be pleased to state:

(a) whether Government undertook "Skill Development Mission" during the Eleventh Five Year Plan with an outlay of Rs. 22,800/- crores;

(b) if so, the year- wise and State -wise details of amount spent on this Mission, so far; and

(c) the present State-wise status of skill requirement and availability in major sectors?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) Government launched a National Skill Development Mission in the Eleventh Five Year Plan with the following three tier structure:

- (i) Prime Minister's National Council on Skill Development under the Chairmanship of Hon'ble Prime Minister, for policy direction and review of skill development efforts in the country.
- (ii) National Skill Development Coordination Board (NSDCB) under the Chairmanship of Deputy Chairman, Planning Commission to enumerate strategies to implement the decisions of PM's Council.
- (iii) National Skill Development Corporation (NSDC), a not-for-profit company under the Companies Act, 1956. The corporation is being funded by the trust "National Skill Development Fund" to which the Government has contributed a sum of Rs. 1495.10 crore during Eleventh Five Year Plan.

Till 29th February, 2012, NSDC has approved 52 proposals involving a total financial commitment of about Rs. 1214 crore. Out of this, Rs. 179.36 crore have been disbursed.

(c) State-wise status of skill requirement and availability in major sectors is not available. However, National Sample Survey Office in the year 2009-10 estimated the number of new entrants in the labour market, to be 5.0 million per annum. However, a study has been conducted by National Skill Development Corporation (NSDC), according to which the incremental requirement of skilled manpower in 21 high growth sectors by the year 2022 is estimated to be 347 million. The detail is given in Statement.

Statement

Details of Incremental Requirement of Skilled Manpower in 21 High Growth Sectors

Sl. No.	Sector/Industry	Incremental Human Resource Requirement (in lakh)
1	2	3
1.	Building and Construction Industry	330
2.	Real Estate Services	140
3.	Gem and Jewellery	46
4.	Leather and Leather Goods	46
5.	Organized Retailers	173
6.	Textile and Clothing	262

1	2	3
7.	Electronic and IT Hardware	33
8.	Auto and Auto Components	350
9.	IT and ITES	53
10.	Banking, Finance Services and Insurance	42
11.	Furniture and Furnishing	34
12.	Infrastructure Structure	1030
13.	Tourism and Hospitality Services	36
14.	Construction Material and Building Hardware	14
15.	Chemicals and Pharmaceuticals	19
16.	Food Processing	93
17.	Healthcare	127
18.	Transportation and Logistics	177
19.	Media and Entertainment	30
20.	Education and Skill Development Services	58
21.	Select informal employment sectors (domestic help, beauticians, facility management, security guards)	376
	Incremental	3470

Extension of RSBY in Indian Railways

1672. SHRI TARINI KANTA ROY : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the scheme for extension of Rashtriya Swasthya Bima Yojana (RSBY) in Indian Railways has been finalized; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) As per Ministry of Railways' notification dated 27.01.2011, the Rashtriya Swasthya Bima Yojana (RSBY) has been extended to all licensed porters, licensed vendors and licensed hawkers belonging to Above Poverty Line (APL) category who are from the unorganised sector and are socially challenged. The premium will be shared between Railways and beneficiaries in the ratio of 75:25. The beneficiaries will also pay Rs. 30 as registration/renewal fee in addition to their share of 25% of the premium.